

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU  
(Office of the Registrar General)  
\*\*\*\*

**Subject: Corrigendum to the High Court Notification  
No.643 OF 2025/RG/LS dated 25.02.2025.**

**CORRIGENDUM**

In the subject Notification, the name of Shri Rohit Kapoor may be read as **"Shri Rohit Kapoor, Sr. Advocate"** instead of "Shri Rohit Kapoor, Advocate".

  
(Shahzad Azeem)  
Registrar General

No. 10221-28/RG/LS

Dated 28.02.2025

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu.
2. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
3. Registrar Judicial, High Court of J&K and Ladakh, Jammu.
4. Director Finance, High Court of J&K and Ladakh, Main Wing, Jammu.
- 5-6. Chief Librarian, High Court of and Ladakh, Jammu/ Srinagar.
7. ~~Shri~~ Rohit Kapoor, Sr. Advocate, High Court of J&K and Ladakh, Jammu for information and necessary action.
- ✓ 8. I/C NIC, Jammu for uploading the same on the official Website of High Court.

  
Registrar General